## **UNDERTAKING**

## (On the letterhead of the applicant)

·	(Name of the applicant) hereby confirm/declare that I/we er any enquiry/investigation/adjudication by Directorate of Enforcement, as on the lication.
in writing, if any Enforcement a	dertake to inform to the Compounding Authority / Reserve Bank of India immediately, yenquiry/investigation/adjudication proceedings are initiated by the Directorate of gainst me/us at any time hereafter but on or before the date of issuance of the rder in respect of the compounding application filed by me/us.
	OR
am/are or was/	(Name of the applicant) hereby confirm/declare that I/we were under enquiry/investigation/adjudication by Directorate of Enforcement, and given in the Annex.
Authority in resp I/We further und in writing, if any	dertake and confirm that no adjudication order has been passed by the Adjudicating pect of the contraventions for which this compounding application is being submitted. Hertake to inform to the Compounding Authority / Reserve Bank of India immediately, such order is passed at any time hereafter but on or before the date of issuance of any order in respect of the compounding application filed by me/us.
(* Strike out one	
Signature of the	e authorised signatory